IN THE HIGH COURT OF JHARKHAND AT RANCHI
A.B.A. No.6273 of 2021

Shiyo Mandal .... …. Petitioner

Versus

The State of Jharkhand .... Opposite Party

CORAM : HON'BLE MR. JUSTICE ANIL KUMAR CHOUDHARY

For the Petitioner : Mr. J. N. Upadhyay, Advocate
For the State : Mr. Vineet Kr. Vashistha, Addl.P.P

Order No.02 Dated- 07.09.2021

Heard the parties through video conferencing

Learned counsel for the petitioner submits that as the petitioner has been arrested, hence, he seeks permission of this Court to withdraw this anticipatory bail application.

Permission is accorded.

This anticipatory bail application stands dismissed as withdrawn.

(Anil Kumar Choudhary, J.)

Animesh/